## Folk groups of different States

Main artistes Rs. 7,000/- per performance

Accompanists Rs. 1,500/- per performance

Popular groups

Bollywood, Rock Band, Jazz Rs. 75,000/- per performance

Fusion etc. (upto 10 members)

11-25 Members Rs. 1,00,000/- per performance

## Problem of enclaves

3246. SHRI TARINI KANTA ROY: Will the Minister of EXTERNAL AFFAIRS be pleased to refer to answer to Unstarred Question 2188 given in the Rajya Sabha on 15th April, 2010 and state:

- (a) whether any meeting of Joint Boundary Group has been convened after January, 2010 to address the problems of enclaves;
  - (b) if not, by when the next meeting is likely to be convened;
- (c) whether people living in the Indian enclaves are being excluded from census enumeration; and
  - (d) if so, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) and (b) No. Both sides are working towards finalizing the date of the next Joint Boundary Group meeting.

(c) and (d) The people living in the Indian enclaves in Bangladesh are excluded from census as no access to these enclaves has been provided by the Government of Bangladesh for census operations.

## Attacks on Tamil Nadu fishermen

3247. SHRI A. ELAVARASAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government is aware that attacks on Tamil Nadu fishermen have not been stopped by the Sri Lankan Army;
- (b) whether it is also a fact that despite many steps taken by the State and Central Government, the attacks have been still continuing;
- (c) the total number of fishermen killed, injured and loss of property during the last three years and till now;
  - (d) if so, the steps taken by Government to protect the life of Tamil Nadu fishermen; and
  - (e) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (e) There have

been incidents of apprehension and firing upon Indian fishermen allegedly by the Sri Lankan Navy. However, the Sri Lankan Navy has denied responsibility in such incidents of firing on Indian fishermen. Since 2008, there have been 15 incidents of attack on Indian fishermen. During these incidents 6 fishermen are reported to have been killed and 17 fishermen injured. Recently we have had an incident in which one fisherman was reportedly killed and three injured.

Keeping in mind the humanitarian and livelihood dimensions of the issue, on 26th October, 2008, both sides agreed to put in place an understanding on practical arrangements to deal with bonafide Indian and Sri Lankan fishermen crossing the International Maritime Boundary Line (IMBL). As part of these practical arrangements, it was decided that there will be no firing on Indian fishermen and vessels and Indian fishing vessels will not tread into sensitive areas designated by GoSL along its coastline. The 2008 Understanding has had a salutary effect on the situation. While in 2008, 1456 of our fishermen were arrested by Sri Lanka, in 2009 this came down to 127 fishermen. While 6 were reported killed or missing in 2008, none was killed or reported missing in 2009.

We are constantly in touch with Government of Sri Lanka on the issue of safety and security of our fishermen. Further, as soon as such incidents are brought to our notice, the matter is taken up immediately with Government of Sri Lanka on a priority basis.

We have impressed on the Government of Sri Lanka to ensure that the Sri Lankan Navy to act with restraint, not fire on our fishermen and treat our fishermen in a humane manner.

## Dwelling units built in Rajasthan under IHSDP

3248. DR. GYAN PRAKASH PILANIA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) total number of dwelling units that have been sanctioned and built in Rajasthan since 3rd December, 2005 under IHSDP;
  - (b) how many of them have been built as per schedule/target;
- (c) the reasons for delay, cost escalation thereof and whether anyone has been punished for lapse;
  - (d) details of dwelling units that are under construction presently; and
- (e) the plans of the Ministry under this programme in the Eleventh Plan for Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) A total of 29072 dwelling units have been sanctioned in Rajasthan since 3rd December, 2005 under IHSDP. As per reports received from Government of Rajasthan, 3034 dwelling units have been completed.